

**STATEMENT OF NOMINATION PAPERS FILED FOR THE  
PRESIDENTIAL ELECTION, 2002.**

<b>Sr. No. of Nomination Paper</b>	<b>Name and Address of candidates</b>	<b>Enclosures</b>  (i) <b>Certified copy of the entry relating to the candidate in the electoral roll.</b>  (ii) <b>Security Deposit  Receipt</b>	<b>Remarks</b>
<b><u>11-06-2002</u></b>			
One	Sh. Ram Kishen Mital Arya Samaj Mandir, Shamli (U.P.)	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Two	Sh. Batan Lal Suryavanshi Gram Ghanora, Tehsil – Bersia, Distt. Bhopal (M.P.)	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
<b><u>12-06-2002</u></b>			

Three	Sh. T. Varadaraajan Nemili Village & Post, Kakanji Nagar, Tiruttani Taluk, Trivaloor Distt. Tamil Nadu	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act.*.
Four	Sh. Ram Kumar Shukla 567/78, Anand Nagar, Karagar Path, Lucknow	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.

**13-06-2002**

Five	Sh. Mit Singh V.P.O. Sehjra, Tehsil – Barnala, Distt. Sangrur, Punjab	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.
Six	Sh. Manohar Lal Mahajan YM 133, Yogmaya, Multani Dhanda, Paharganj, New Delhi – 110055	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.

Seven	Sh. Har Prakash B-3/125, Paschim Vihar, New Delhi-110063	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.
Eight	Sh. Mit Singh V.P.O. Sehjra, Tehsil – Barnala, Distt. Sangrur, Punjab	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
<b><u>14-06-2002</u></b>			
Nine	Srikrishna Jansevi K-302, Vishwa Bank, Bari, Kanpur - 27	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
<b><u>15-06-2002</u></b>			
Ten	Sh. Ram Kumar Shukla 567/78, Anand Nagar, Karagar Path, Lucknow	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny

Eleven	Shri Nagarmal Bajoria Bhagalpur, Bihar	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.
<b><u>17-06-2002</u></b>			
Twelve	Shri Gopal Budh Ki Hat, Near Birakta Temple, Bharatpur, Rajasthan.	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.
Thirteen	Shri Prem Singh Saini Village Nanhera, Anantpur, Distt. Haridwar, Uttaranchal.	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.
<b><u>18-06-2002</u></b>			
Fourteen	Shri Abdul Kalam Asiad Village Complex, Nikka Singh Block, New Delhi.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash Deposit of Rs.15,000/-.	For scrutiny

Fifteen	Shri Abdul Kalam House No. 833, Asiad Village, Nikka Singh Block, New Delhi.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash Deposit of Rs.15,000/-.	For scrutiny
Sixteen	Shri Madhawendra Kumar Sharma Jamdoli, Jaipur.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Seventeen	Shri Prahlad Rai Gupta Jugniwas, Alwar.	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.
Eighteen	Syed Ghiyasuddin Balban 44/122, Prakash Nagar, Andhra Pradesh - 518004	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.

Nineteen	Shri Indu Bhushan Bali V&PO. Jourian, Teh. Akhnoor, Distt. Jammu, J&K - 181202	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Twenty	Shri Charan Lal Sahu 96, Lawyers Chamber, Supreme Court of India, New Delhi.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash Deposit of Rs.15,000/-.	For scrutiny
Twenty-one	Dr. Leo Rebello 28/552, Samata Nagar, Kandivali (East), Mumbai - 400101	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.
Twenty-two	Shri M. Jayaraju 24-7-58, Falinangar, Warangal, Andhra Pradesh - 506004	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny

Twenty-three	Syed Ghiyasuddin Balban 44/122, Prakash Nagar, Kurnool, Andhra Pradesh - 518004	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
<b><u>19-06-2002</u></b>			
Twenty-four	Dr. K. Padmarajan Metturdam – 3, 3/3.23.Dr. Padmanivas, Raman Nagar, Selem (Distt.), Tamil Nadu	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
<b><u>20-06-2002</u></b>			
Twenty-five	Shri Narendra Nath Dubey Adig S 2/653C, Varuna Pool, Post – Cantt., Kachehri Road, Varanasi, U.P.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposit of Rs.15,000/- .	For scrutiny
Twenty-six	Patel Suresh Chandra Laljibhai M 100/7/39, Rupalpark Appts, Opp – Vijaynagar, Naranpura, Ahmedabad - 13	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.

<b><u>21-06-2002</u></b>			
Twenty-seven	Smt. Lakshmi Sahagal 15/241, 15 Civil Lines, Kanpur, Uttar Pradesh	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposit of Rs.15,000/-.	For scrutiny
Twenty-eight	Smt. Lakshmi Sahagal 15/241, 15 Civil Lines, Kanpur, Uttar Pradesh	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposited with Nomination Paper at Sl. No. Twenty-seven.	For scrutiny
<b><u>22-06-2002</u></b>			
Twenty-ninth	Sant Vinod Kumar Singh 25/34 V, Basaikhurd, Tajganj, Agra, Uttar Pradesh	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act* .
Thirtieth	Shrimati Sandhya Bharadwaj, 25/34 V, Basaikhurd, Tajganj, Agra, Uttar Pradesh	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act* .



Thirty-first	Shri Om Prakash Aggarwal, 143, Kavita Colony, Nangloi, Delhi-110041	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
<b><u>24-06-2002</u></b>			
Thirty-second	Shri T. Shanmukhappa, 594/6 Hemagiri Nilaya, 5 <sup>th</sup> Cross K.O. Extn. Davangere-577002 Karnataka State.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Thirty-third	Shri Narayandas Hassomal Gandhi, 5 A, Kanwar Nagar, Jaipur, Rajasthan.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Thirty-fourth	Shri Vansh Gopal, Chenda Khamhriya Post Sitpura Tehsil Nagond Zila Satna, Madhya Pradesh	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Thirty-fifth	Shri Bedudoori Purandhar, 157/B, S.R. Nagar, Hyderabad-500038, Andhra Pradesh.	(i) Certified copy of the entry relating to the candidate in the electoral roll.	For scrutiny

		(ii) NIL	
Thirty-sixth	Shri Vimal Prasad 'Pankaj', Shri Swadhin Enclave, 4 Shyam Gali, Vohran Gali, Firozabad, Uttar Pradesh.	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act* .
<b><u>25-06-2002</u></b>			
Thirty-seven	Shri Mittpal Singh, Chandsar Basti, Bathinda, (Punjab)	(i)  Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Thirty-eight	Shri Prem Singh Saini, Village-Nanheda, Anantpur, Distt.Haridwar, (Uttaranchal)	(i)  Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny

Thirty-nine	Shri Dharti Pakar Madanlal Agarwal, Daulatganj, Gwalior, (Madhya Pradesh)	(i)  Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposit of Rs.15,000 /-.	For scrutiny
Forty	Shri Chajju Ram Dev Vishwakarma, 310/C, Sen Colony, Near Loko Shed, Ghaziabad (Uttar Pradesh)	(i)  Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposit of Rs.15,000 /-.	For scrutiny

Forty-one	Shri Satish Chander, Chhata Bazar, 514, Mata Gali, Distt. Mathura, (Uttar Pradesh)	(i)  Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposit of Rs.15,000 /-.	For scrutiny
Forty-two	Shri Nagarmal Bajoria, Mahavir Prasad Dwivedi Road, Naya Bazar, Ward No.9, Thana Kotwali, Post Bhagalpur City, Distt. Bhagalpur, (Bihar).	(i)  Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposit of Rs.15,000	For scrutiny

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Forty-three	Shri Ram Kumar Shukla 567/78, Anand Nagar, Karagar Path, Lucknow	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Forty-four	Shri Charanlal Sahu 96, Chamber, Supreme Court of India, New Delhi.	(i) Photo copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposited with Nominati	The nomination paper is rejected under Section 5B of the Act* .

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		on Paper at Sl. No. Twenty.	
Forty-five	Shri Chandra Prakash Srivastava 139/71, Bagambari Housing Scheme, Allapur , Allahabad – 211006.	(i)  Certified copy of the entry relating to the candidate in the electoral roll.  (ii) NIL	For scrutiny
Forty-six	Shri Chandra Prakash Srivastava 139/71, Bagambari Housing Scheme, Allahabad – 211006.	(i) NIL  (ii) NIL	The nomination paper is rejected under Section 5B of the Act* .

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Forty-seven	Shri Dharti Pakar MadanLal Agarwal, Daulatganj Lashkar, Gwalior, (Madhya Pradesh)	(i)  Certified copy of the electoral roll.  (ii) Cash deposited with Nominati on Paper at Sl. No. Thirty nine.	For scrutiny
Forty-eight	Shri Dharti Pakar MadanLal Agarwal, Daulatganj, Gwalior, (Madhya Pradesh)	(i)  NIL  (ii) Cash deposited with Nominati on Paper at Sl. No. Thirty nine.	The nomination paper is rejected under Section 5B of the Act*.

Forty-nine	Shri Mahinder Kumar Jain 29, Haquikat Road, Jallandar Cantt.	(i) Certified copy of the entry relating to the candidate in the electoral roll.  (ii) Cash deposit of Rs.15,000/-.	For scrutiny
Fifty	Shri Kanwal Singh Bedhadak Sonapat, Haryana.	(i) NIL (ii) NIL	The nomination paper is rejected under Section 5B of the Act * .
Fifty-one	Smt. Pratibha Rohtagi 419, Gopal Bhawan Esplanade Road, Delhi – 6.	(i) NIL (ii) NIL	The nomination paper is rejected under Section 5B of the Act * .

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Fifty-two	Shri Mukteshwar Choudhary Village Gangoli, P. S. – Sakatpur, Distt. Darbhanga, (Bihar).	(i) NIL (ii) NIL	The nomination paper is rejected under Section 5B of the Act * .
Fifty-three	Prof. Devashri Choube 1941, Professor Colony, Bhopal.	(i) NIL (ii) NIL	The nomination paper is rejected under Section 5B of the Act * .
Fifty-four	Shri Ram Nath Chawla J-3/2B, Jaiparkash Nagar, Ghonda, Delhi – 53.	(i) NIL (ii) NIL	The nomination paper is rejected under Section 5B of the Act*.

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\* - The Presidential and Vice-Presidential Elections Act, 1952